

*Translation]***Emigration Procedure**

36. SHRI RAJESH KUMAR:  
SHRI MUMTAZ ANSARI:

Will the Minister of LABOUR be pleased to state:

(a) whether there is any proposal under consideration of the Government to liberalise emigration procedure for the persons going abroad in search of jobs;

(b) if so, the details thereof;

(c) whether the Government recently held discussion with N.R.Is in regard to problems of emigration of manpower;

(d) if so, the steps being taken to promote emigration of manpower; and

(e) the steps being taken to minimize the prescribed role of guardian of the emigrants?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) to (e). The emigration procedure is periodically reviewed with a view to simplifying it. Six additional categories of workers viz. supervisors (all professions); skilled workers (all profession); semi-skilled workers (all professions); light/medium/heavy vehicle drivers; clerical workers of all categories including stenographers, storekeepers, timekeepers, typists etc. and cooks excluding those in domestic employment which were brought under 'Emigration check Not Required (ECNR)' Category initially for a period of six months with effect from 4th October, 1991, have been continued in the E.C.N.R. category. The above is intended to promote emigration of manpower and to

minimise the regulatory role of the Protectors of Emigrants.

No discussions have been held with N.R. Is in the recent past with regard to the problems of emigration of workers.

**Export of Textiles**

3664. SHRI SOMJIBHAI DAMOR: Will the Minister of TEXTILES be pleased to state:

(a) whether our exported textiles are not competitive enough against certain Asian countries exporting texting;

(b) whether our synthetic textile exports are much more costly due to high input cost;

(c) if so, the remedial measures taken in this regard;

(d) the comparative figures of textile exports of India, China, South Korea, Taiwan and Japan;

(e) whether Indian textiles are facing any discrimination in developed countries; and

(f) if so, the steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES ( SHRI G. VENKAT SWAMY): (a) : India faces stiff competition from some of the Asian countries in the field of textile exports.

(b) and (c) : Under the Duty Exemption Scheme of the EXIM Policy, exporter's have the facility of duty free imports, of raw materials for export production.

(d) The textile export figures, as per the